

Money Execution (Arb.) Case No. 4/2017

23.12.2021

D. H. is represented through Ld. Counsel.

Report from Civil Nazir has been received wherein it has been stated that he along with Mrs. Sourav Kurmi, Asstt. Manager (Legal) of Indus Ind Bank, Dibrugarh visited the address where the family members of both the Judgment Debtors live and it has been informed that both the Judgment Debtors namely (i) Apurba Das expired on 20.05.2019 and (ii) Dulu Das expired on 24.11.2020. Xerox copy of death certificate of both the Judgment debtors have been annexed with the report.

In view of the same, the present execution case stands abated against the J. Ds.


District Judge
Dibrugarh